

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 135 OF 2016**

**Dated: 20<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s National Engineering Industries Ltd. ...Appellant(s)  
Vs.  
Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R.1&2  
  
Mr. B.S.Ajatshatru Mina for R.3  
  
Mr. Raj Kumar Mehta  
Ms. Himanshi Andley  
Mr. Abhishek Upadhyay for R.4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **09.05.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/sh*

